

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 84(ND)/2013
RT No.29/Chd/Pb/2016
a/w
CA Nos. 44 & 45/2017.**

Arun Kumar Goyal & Ors. ...Petitioners
Versus.
M/s Aar Kay Chemicals Pvt. Ltd. & Ors. ...Respondents

Present: Mr. Sunish Bindlish, Advocate for petitioners.
Ms. Tushita Ghosh Advocate with Mr. Gaurav Mehta Practising
Company Secretary for respondents No.1 to 9 and 15 & 16.

Arguments inconclusive. Adjourned to 26.07.2017 for
arguments.



(Justice R.P.Nagrath)
Member (Judicial)

July 20, 2017
subbu